

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO:- 1367

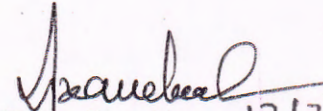
DATED:- 17/3/2017

Sanction is hereby accorded to the additional allotment of funds under Major head 2014-Adm. of Justice Sub Head 0488-D&S Judges, under various object heads in favour of below detailed Courts for the year 2016-17.

Rs. In lacs.

S.No.	Name of the court	Tele	POL	O.E.	Salary
1.	Spl. Judge (Anti-corruption) Srinagar.	0.001	----	----	----
2.	C.J.M. Kathua.	-----	-----	0.10	-----
3	Sub Judge, Pattan.	-----	0.15	-----	----
4	1 st . Addl. Munsiff, Srinagar.	-----	0.50	----	----
5.	3 rd . Addl. Munsiff, Jammu.	-----	-----	-----	2.00

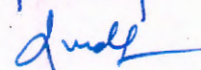
By Order.

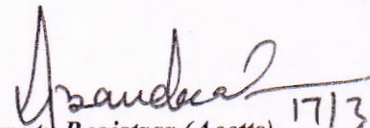

(Ram Singh) 17/3
Dy. Registrar (Acctts)

No: 32975-84/AC Date :- 17/3/2017

Copy to :-

- 1 Spl.Judge, Anticorruption, Srinagar.
2. C.J.M. Kathua.
3. Sub Judge, Pattan.
4. Ist.Addl. Munsiff, Srinagar.
5. 3rd. Addl. Munsiff, Jammu.
6. Try Officer, Sub Try. Distt.Court complex, Janipur, Jammu.
7. Try Officer, Saddar Try. Srinagar.
- 8-9. Try Officer, Kathua/ Pattan
.....for information and n/a.
10. Order file.

91c nic for up-lead



Deputy Registrar (Acctts) 17/3